

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE AND INSURANCE
New Delhi, the 14 May, 1975

NOTIFICATION
INCOME TAX

No. 899 / F.No. 203/11/75-ITA.II/ It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Sciences research the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act 1961. The Centre will submit annually to the I.C.S.S.R report on the amounts received by it under this approval and the manner in which they were utilized.

INSTITUTION.


Centre for Studies in Social Sciences, Calcutta.

This notification takes effect from 1.4.1974.


(T.P. JHURJHUMWALA)
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Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/ Investigation/ Research, Statistics and Publication, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Social Science Research, II P.A. Hostel, Indraprastha Estate, New Delhi-110001, with reference to their letter No F.6-2/75(A) dated 21.4.1975.
5. The Centre for Studies in Social Science, 10, Lake Terrace, Calcutta-700029.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of I.I. (R S & P), New Delhi. (5 copies).


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